

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

7

T.C.P No. 433/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES:

Kanpur Steel Engineering Works
V/s.
Vadraj Cements Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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Karam Vyas
(Adv for Respondent)

(Lawyer)
(Adv.)



ORDER

TCP No. 433/I&BP/NCLT/MB/MAH/2017

At request of the Counsel, list this matter on 21.07.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)